

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**LOK SABHA**

**STARRED QUESTION NO. 34**

**TO BE ANSWERED ON FEBRUARY 03, 2022**

**CONSTRUCTION OF HOUSES UNDER PMAY-U**

**NO. 34. SHRI VIJAYAKUMAR (ALIAS) VIJAY VASANTH:**  
**SHRI THIRUNAVUKKARASAR SU:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the number of houses/flats sanctioned/constructed in the country for urban poor under Pradhan Mantri Awas Yojana (PMAY-U) during the last three years, year and State-wise particularly in the State of Tamil Nadu;**
- (b) whether delay in construction of the same results in huge cost escalation and if so, the details thereof;**
- (c) whether a large number of houses constructed under the scheme are lying vacant;**
- (d) if so, the details of allotments made and vacant flats, State-wise;**
- (e) whether the Government has taken any steps for early allotment of vacant flats under the scheme to eligible beneficiaries; and**
- (f) if so, the details thereof and the time by which the vacant flats are likely to be allotted?**

**ANSWER**

**THE MINISTER OF HOUSING AND URBAN AFFAIRS**  
**(SHRI HARDEEP SINGH PURI)**

**(a) to (f) A Statement is laid on the Table of the House.**

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**STATEMENT**

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 34\* (14<sup>th</sup> POSITION) FOR ANSWER ON 03.02.2022 REGARDING “CONSTRUCTION OF HOUSES UNDER PMAY-U”.**

**(a) The State/ UT wise number of houses sanctioned and constructed/completed, including the State of Tamil Nadu, during the last three years under Pradhan Mantri Awas Yojana- Urban (PMAY-U) is at Annexure-I. Out of 1.14 crore houses sanctioned under PMAY-U, around 54.4 lakh houses are complete and the remaining houses are at various stages of construction/grounding.**

**(b) Under PMAY-U, Government of India is sanctioning the proposals based on the Detailed Project Reports (DPRs) along with project cost prepared by the implementing agencies of States/UTs. Government of India is providing its fixed share as Central Assistance of ₹1.0 lakh under In-Situ Slum Redevelopment (ISSR), ₹1.5 lakh for Affordable Housing in Partnership (AHP) & Beneficiary-led individual house construction or enhancement (BLC) verticals of PMAY-U. The remaining cost of the house as per DPR is shared by States/UTs/ULBs/Beneficiaries. Completion of projects generally takes 12-36 months under different verticals of the scheme. Any cost escalation, due to delay in construction or otherwise is borne by State/ UTs/ ULBs/ beneficiaries as per DPR. Under Pradhan Mantri Awas Yojana – Urban [PMAY-U], identification of eligible beneficiaries, implementation of projects including completion of houses, allotment to beneficiaries and ensuring occupancy by providing all necessary infrastructure is the responsibility of States/UTs.**

**(c)& (d) No Sir. Out of 54,39,898 houses constructed so far under PMAY-U, only 5,76,735 houses are yet to be occupied. State/UT wise details of number of houses constructed and houses in the process of allotment/ occupancy is at Annexure-II.**

**(e) & (f) In order to achieve the vision of ‘Housing for All’, Ministry monitors progress of the Scheme through periodic review meetings, video-conferences and field visits. Ministry, at various fora such as Review meetings, Workshops/ Conferences, Central Sanctioning & Monitoring Committee (CSMC) meetings etc., and through correspondences, has advised States/ UTs to expedite the construction of sanctioned houses so that all houses are completed within the stipulated period and allotted to eligible beneficiaries.**

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**Annexure-I****Annexure-I referred in reply to Lok Sabha Starred Q.No.34 for 03-02-2022****States/UTs wise details of houses sanctioned and constructed during the last three years  
Under PMAY-U****As on 24.01.2022**

Sr. No	States/UT	Houses Sanctioned (Nos.)			Houses Constructed (Nos.)		
		2018-19	2019-20	2020-21	2018-19	2019-20	2020-21
1	A&N Islands (UT)	3	-	574	20	-	23
2	Andhra Pradesh	1,72,990	6,38,283	5,74,229	2,60,223	30,100	98,391
3	Arunachal Pradesh	157	912	170	1,308	385	1,366
4	Assam	3,354	58,458	20,137	13,847	3,953	10,566
5	Bihar	1,14,031	59,175	51,351	37,464	13,229	23,317
6	Chandigarh (UT)	154	363	1,003	154	363	1,003
7	Chhattisgarh	99,505	34,440	34,213	42,096	35,423	48,084
8	UT of DNH & DD	1,736	1,414	2,064	1,458	1,483	1,990
9	Delhi (UT)	10,179	6,320	6,720	17,579	6,320	6,720
10	Goa	392	424	2,891	392	425	2,892
11	Gujarat	2,30,305	1,58,053	1,49,364	1,95,638	1,11,871	1,63,889
12	Haryana	73,034	8,958	12,823	10,535	10,644	18,653
13	Himachal Pradesh	259	1,544	2,723	1,858	1,268	1,860
14	J&K (UT)	14,899	10,448	1,507	3,286	1,877	3,935
15	Jharkhand	17,608	30,556	15,012	31,343	12,775	23,793
16	Karnataka	1,69,289	80,236	48,372	94,920	30,591	67,375
17	Kerala	33,137	9,378	18,687	42,691	24,314	23,282
18	Ladakh (UT)	155	237	-	280	28	51
19	Lakshadweep (UT)	-	-	-	-	-	-
20	Madhya Pradesh	2,33,524	1,04,024	72,380	2,19,728	50,505	1,15,137
21	Maharashtra	6,26,839	2,67,056	2,27,643	1,20,918	1,17,042	1,49,187
22	Manipur	14,510	5	11,575	2,231	647	1,662
23	Meghalaya	1,450	2,460	640	450	-	623
24	Mizoram	297	427	9,979	632	1,832	1,367
25	Nagaland	11,399	6,157	4,008	1,394	276	1,552
26	Odisha	48,911	11,954	19,738	46,075	15,413	25,585
27	Puducherry (UT)	3,620	2,124	3,487	1,899	919	2,964
28	Punjab	11,015	39,280	13,942	9,335	12,272	17,117
29	Rajasthan	48,886	34,208	35,101	21,641	28,425	41,911
30	Sikkim	8	18	93	61	18	93
31	Tamil Nadu	1,52,840	1,33,739	1,06,294	1,57,589	66,089	1,21,631
32	Telangana	15,588	16,895	49,687	58,171	39,144	88,983
33	Tripura	7,062	1,413	14,176	28,663	6,261	10,287
34	Uttar Pradesh	7,16,490	3,60,969	2,59,614	2,97,612	1,65,638	2,99,776
35	Uttarakhand	14,264	7,620	6,672	5,669	5,137	5,188
36	West Bengal	1,40,887	69,681	1,30,959	89,509	45,997	76,238
<b>Total</b>		<b>29,88,777</b>	<b>21,57,229</b>	<b>19,07,829</b>	<b>18,16,669</b>	<b>8,40,664</b>	<b>14,56,492</b>

**Annexure-II****Annexure-II referred in reply to Lok Sabha Starred Q.No.34 for 03-02-2022****State/UT wise details of houses constructed and yet to be occupied under PMAY-U****as on 24.01.2022**

<b>Sr. No</b>	<b>States/UT</b>	<b>Houses Constructed (Nos.)</b>	<b>Houses yet to be occupied (Nos.)</b>
1	A&N Islands (UT)	43	-
2	Andhra Pradesh	4,83,236	2,04,563
3	Arunachal Pradesh	3,905	-
4	Assam	41,603	-
5	Bihar	99,890	-
6	Chandigarh (UT)	6,538	-
7	Chhattisgarh	1,47,717	17,708
8	UT of DNH & DD	5,578	8
9	Delhi (UT)	50,031	-
10	Goa	4,097	-
11	Gujarat	6,29,347	83,176
12	Haryana	47,274	-
13	Himachal Pradesh	6,863	-
14	J&K (UT)	13,031	-
15	Jharkhand	1,09,483	778
16	Karnataka	2,64,926	35,061
17	Kerala	1,03,842	240
18	Ladakh (UT)	553	-
19	Lakshadweep (UT)	-	-
20	Madhya Pradesh	4,77,401	13,754
21	Maharashtra	5,43,878	27,909
22	Manipur	5,889	-
23	Meghalaya	1,831	-
24	Mizoram	4,815	-
25	Nagaland	7,717	32
26	Odisha	1,02,992	1,870
27	Puducherry (UT)	7,052	-
28	Punjab	48,672	176
29	Rajasthan	1,39,389	9,206
30	Sikkim	344	-
31	Tamil Nadu	4,60,430	51,991
32	Telangana	2,08,377	1,20,519
33	Tripura	55,998	1,144
34	Uttar Pradesh	10,11,386	8,584
35	Uttarakhand	22,896	16
36	West Bengal	2,86,820	-
<b>Total :</b>		<b>54,39,898</b>	<b>5,76,735</b>